

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON PETROLEUM
AND NATURAL GAS**

श्री नारायण लाल पंचारिया (राजस्थान): महोदय, मैं पेट्रोलियम और प्राकृतिक गैस मंत्रालय की 'अनुदान मांगों (2018-19)' पर पेट्रोलियम और प्राकृतिक गैस संबंधी समिति (2017-18) के तेईसवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में पच्चीसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON PETROLEUM
AND NATURAL GAS**

श्री नारायण लाल पंचारिया (राजस्थान): महोदय, मैं विभाग संबंधित पेट्रोलियम और प्राकृतिक गैस संबंधी संसदीय स्थायी समिति के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (i) Statement showing final action taken by the Government on the recommendations contained in Chapters I and V of the Twenty-first Report (Sixteenth Lok Sabha) of the Committee on Petroleum and Natural Gas (2017-18) on action taken by the Government on the recommendations contained in the Eighteenth Report (Sixteenth Lok Sabha) of the Committee on 'Demands for Grants (2017-18)' of the Ministry of Petroleum and Natural Gas; and
- (ii) Statement showing final action taken by the Government on the recommendations contained in Chapters I and V of the Twenty-second Report (Sixteenth Lok Sabha) of the Committee on Petroleum and Natural Gas (2017-18) on action taken by the Government on the recommendations contained in the Twentieth Report (Sixteenth Lok Sabha) of the Committee on the subject 'Centre for High Technology'.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON SOCIAL JUSTICE
AND EMPOWERMENT**

DR. NARENDRA JADHAV (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2017-18):—

- (i) Fifty-fourth Report on 'Impact Analysis of the Micro-Credit Finance Schemes of the National Scheduled Castes Finance and Development Corporation (NSFDC)' of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment);
- (ii) Fifty-fifth Report on Action Taken on Forty-eighth Report on 'Implementation of Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP)' of the Ministry of Social Justice and Empowerment (Department of Empowerment of PwDs);
- (iii) Fifty-sixth Report on Action Taken on Forty-ninth Report on 'Educational Schemes for Tribals' of the Ministry of Tribal Affairs;
- (iv) Fifty-seventh Report on Action Taken on Fiftieth Report on 'Demands for Grants (2018-19)' of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment);
- (v) Fifty-eighth Report on Action Taken on Fifty-first Report on 'Demands for Grants (2018-19)' of the Ministry of Social Justice and Empowerment (Department of Empowerment of PwDs);
- (vi) Fifty-ninth Report on Action Taken on Fifty-second Report on 'Demands for Grants (2018-19)' of the Ministry of Tribal Affairs;
- (vii) Sixtieth Report on Action Taken on Fifty-third Report on 'Demands for Grants (2018-19)' of the Ministry of Minority Affairs;
- (viii) Sixty-first Report on 'Review of the functioning of Artificial Limbs Manufacturing Corporation of India (ALIMCO)' of the Ministry of Social Justice and Empowerment (Department of Empowerment of PwDs); and
- (ix) Sixty-second Report on 'Implementation of Scheme of Multi-sectoral Development Programme/Pradhan Mantri Jan Vikas Karyakram' of the Ministry of Minority Affairs.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON WATER RESOURCES**

SHRI HARSHVARDHAN SINGH DUNGARPUR (Rajasthan): Sir, I lay on the Table, a copy each (in English and Hindi) of the Department-related Parliamentary Standing Committee on Water Resources (2017-18):—